

questions without delay. This is a serious matter. It looks as if this House was taken for a ride. I would keep this matter pending till the inquiry report is available on the assumption that the inquiry will be held urgently.

SHRI JYOTIRMOY BOSU (Diamond Harbour): Mr. Speaker, Sir, I want to make only one submission...

MR. SPEAKER: Not now.

SHRI JYOTIRMOY BOSU: You can kindly give a date to them.

MR. SPEAKER: No please. I cannot give you a date. (*Interruptions*) Order please. I expect the Government to give a report. I have faith in the Government that they will submit a report.

Now we move on to Papers Laid on the Table. (*Interruptions*) I am on my legs. Mr. Bosu, you have not given any notice. I have called for the comments of the Government. (*Interruptions*) You know the procedure, Mr. Manohar Lal. I have to call for the report.

Now we move on to Papers Laid on the Table.

12.05 hrs.

#### PAPERS LAID ON THE TABLE

##### DETAILED DEMANDS FOR GRANTS OF MINISTRY OF COMMUNICATION FOR 1979-80

THE MINISTER OF COMMUNICATIONS (SHRI BRIJ LAL VERMA): I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Communications for 1979-80. [*Placed in Library. See No. LT-4337/79*].

##### DETAILED DEMANDS FOR GRANTS OF MINISTRY OF SHIPPING AND TRANS- PORT FOR 1979-80.

THE MINISTER OF STATE IN  
THE MINISTRY OF LABOUR AND  
PARLIAMENTARY AFFAIRS (SHRI  
671 LS—9.

LARANG SAI): On behalf of Shri Chand Ram, I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Shipping and Transport for 1979-80. [*Placed in Library. See No. LT-4338/78*].

##### DETAILED DEMANDS FOR GRANTS OF MINISTRY OF SUPPLY AND REHABILITATION FOR 1979-80.

THE MINISTER OF STATE IN  
THE MINISTRY OF WORKS AND  
HOUSING AND SUPPLY AND RE-  
HABILITATION (SHRI RAM KIN-  
KAR): I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Supply and Rehabilitation for 1979-80. [*Placed in Library. See No. LT-4339/79*].

##### DETAILED DEMANDS FOR GRANTS OF MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS FOR 1979-80

THE MINISTER OF PARLIAMEN-  
TARY AFFAIRS AND LABOUR  
(SHRI RAVINDRA VERMA): On behalf of Shri S. D. Patil, I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Law, Justice and Company Affairs for 1979-80. [*Placed in Library. See No. LT-4340/79*].

##### NOTIFICATIONS UNDER WELTH-TAX ACT, 1957 AND CENTRAL EXCISE RULES, 1944.

THE MINISTER OF STATE IN  
THE MINISTRY OF FINANCE  
(SHRI ZULFIQUARULLAH): I beg  
to lay on the Table :—

(1) A copy of the Wealth-tax (Amendment) Rules 1979, (Hindi and English versions) published in Notification No. S.O. 169(E) in Gazette of India dated the 30th March, 1979, under sub-section (4) of section 46 of the Wealth-Tax Act, 1957. [*Placed in Library. See No. LT-4341/79*].

(2) A copy of Notification No. G. S.R. 506 (Hindi and English versions) published in Gazette of India